

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**CP No. 15/2021  
in  
OA No. 4588/2015**

**This the 26<sup>th</sup>day of February, 2021**

(Through Video Conferencing)

**Hon'bleMr. Justice L. Narasimha Reddy, Chairman  
Hon'bleMr. Mohd. Jamshed, Member (A)**

Kamlesh Rani Bhatla, aged about 53 years,  
W/o Sh. C. S. Bhatla,  
R/o L-746/II, Block L-II, Sangam Vihar,  
New Delhi – 110062.

...Applicant

(By Advocate: Mr. Harkesh Parashar)

**VERSUS**

1. Shri Vijay Kumar Dev,  
The Chief Secretary, Govt. of NCT of Delhi,  
New Secretariat, IP Estate, New Delhi.
2. Sh. UditPrakashRai,  
Director, Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, Delhi.
3. Dr. Sanjay Chaturvedi,  
The Dy. Director of Education,  
Govt. of NCT of Delhi,  
Distt. South, Defence Colony, New Delhi.
4. Smt. Neelam Singh,  
Principal, Govt. Co-Ed Middle School,  
J-Block, Sangam Vihar,  
New Delhi – 110062.

...Respondents

(By Advocate: Ms. Esha Mazumdar)

**ORDER (Oral)****Mr. Justice L. Narasimha Reddy:**

This Contempt Petition is filed alleging that the respondents did not implement the order dated 20.03.2017 passed in OA No. 4588/2015 by this Tribunal.

2. It is stated that the Writ Petition filed by the respondents against the order of the Tribunal was dismissed by the Hon'ble High Court. Learned counsel for the respondents, further, submitted that an SLP was filed challenging the order of the Hon'ble High Court and the same was stayed.
3. We, therefore, close the Contempt Petition leaving it open to the applicants to pursue the remedies in accordance with law depending upon the outcome of SLP.

**(Mohd.Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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